

DIVISION BENCH  
COURT - I

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/315(KB)2019  
IA(I.B.C)/327(KB)2023,  
IA(I.B.C)/754(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	<b>BINOD KUMAR CHOUDHARY VS COOKME [SPICE] PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr.Kuldip Mallik,Adv. ] For the Suspended Board  
Ms.Labanyasree Sinha,Adv. ]  
  
Mr.Debabrata Basu Roy,Adv. ] For IRP  
Ms.Urmila Chakraborty,Adv. ]  
Ms.Lipika Ghosh, Adv. ]  
Mr.D.Chakraborty,IRP ]

**ORDER**

- 1.Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **27/09/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**